

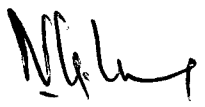
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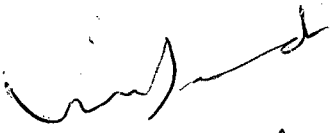
Dated: 29.10.93.

Shri Y.R. Singh for
the applicant, Shri J.G. Sawant
takes notice on behalf of the
respondents.

Heard.

The only direction that
we need make is that in terms
of instructions the applicant's
case may be considered for
redployment subjected to his
seniority at any other place
where employment is available
as the applicant is willing to be
redployed anywhere in India.
With this direction the application
is disposed of.asti.


(N.K. Verma)
M(A)


(M.S. Deshpande)
Jc.

order/Judgement despatched
to Applicant/Respondent(s)
on 1/11/93


2/11/93